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## **Declaration of Assets and Liabilities**

50(E)

Year. 2025-2026

aged SI years, belonging to B.L.A. PATNA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Self ANIL KR. VERMA	Spouse Name(S) SMETASINN	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	12,000/-	8000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	55000= W S.B.T 157,000= P.P.F 46,000= W SECTT coberative Patria.	SCOODESBE 25,000-SBE 25,000-SO GEO,000-SO FIXED PROMITE (SBI PORM)			V.
(iii)	Bonds, Debentures and Shares in companies	(29H) 000,FP,1	(BAZALLIN) (ICICI PRU) P-585000			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	595830941-4194/ 513947240-3361/- 827447419-21032/- 82655008-12272/	515831496-2	197/_		
(v)	Motor Vehicles (details of make, etc.)	EXPRESO CAR (MARUTISOZUKI) BROIFIGT82 2021.	BAJAT PULSAR MOTERCYCLE BROIEZ 8650 2020 ,			
(vi)	Jewellery (give details of weight and value)	10 GRAM (GOLD)	120 GRAW(CO) 2 9,60,000/-	4)		
(vii)	Other assets, such as values of claims / interests	_	1			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

N		Self	Spouse Name(S)	Depondant-1 Name	Dependant-2 Name	Dependent-3 Etc, Name
	- Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		१८ हिर्मिल माहुली जवादा हो०५०-12 मामा ६०-14 B-19000		19 (23) (194)	stg, name
(H)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		12005964 हर्फा-फोब्सुर मणकी की- पटमी रेल्डर 20,00000			42.
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1000				
(v)	Höuses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	ADDT PATE	10-312 CHANDR A GARDANIE 14-1190	39Ct. 10	रेषुका (च्य है)	
	Others (such as Interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Deportment (s)	Amount outstanding as
(a)	(i) Loans from Banks	Housing loan (SBI)	1752367500
	(II) Loans from financial institutions	CAR LOAN (SBF)	1,16,402200
	(III) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
- 1	(c) dues to departments dealing with supply of electricity	200	

	(d) dues to departments dealing with telephones		
	<ul><li>(e) dues to departments dealing with government transport (including aircraft and helicopters)</li></ul>		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AIDPV-5155A- A4. 9EBR-2024-25 No- 64343/-w	CXEPS 21265 MIL -
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

## GPF/CPF/PRAN No. :- PTS/BLA-1251 Gender :- M. (M/F) Date of Birth :- 1 2 0 2 1 9 7 4 (DD/MM/YYYY) Class/Group :- B (A/B/C) Cadre :- ADMINISTATIVE CADRE

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- NAWADA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Faur

Name of Employee: ANIL KUMAR VERMA

Designation: SECTION OFFICER

Department: BV.S. PATMA.

Note:

Place: PATNA

Date: 11/2/2025

C.

Personal Detail

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.